

Per Tribunal

Date: 29/6/94

Applicant in person / by A.I. Bhatkar

Advocate Respondent by V.S. Masurkar

Council. Dy. Con. Senel

The matter adjourned to 06/6/94

for Final Hear

Dy. Registrar

Dated: 6-6-1994.

Mr. A. I. Bhatkar, Counsel
for the applicant.

Mr. Masurkar, Counsel for
the Respondents.

Mr. Bhatkar submits that
all the reliefs prayed by
the applicants have substantially
being met with. Hence nothing
remains in this O.A. De OA
is disposed of accordingly.

No order as to the costs.

Order/Judgement despatched
to Applicant Respondent (s)

on 9/6/94

14/6..

N.K. Verma
(N.K. Verma)
m(A)